

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SHYAMAL HOLDINGS & TRADING LIMITED (SHTL)
Regd. Office: 20-B, Khatau Building, Alkesh Dinesh Modi Marg, Fort, Mumbai-400 023**

The details subsequent to the completion of the offer made vide Public Announcement dated July 08, 2008 ("PA"), Corrigendum to PA dated August 23, 2008 and Letter of Offer dated August 25, 2008 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Emperor Consultancy Services Pvt. Ltd. ("Acquirer") to acquire upto 85500 fully paid-up Equity Shares of Rs.10/- each, representing 35.63% of the fully paid-up equity and voting share capital of SHTL at a price of Rs.13.50/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **SHYAMAL HOLDINGS & TRADING LIMITED**
2. Name and Address of the Acquirer(s) including PACs : Emperor Consultancy Services Pvt. Ltd. having its registered office at Motilal Nagar No. 1, 226/1802, Road No. 6, Goregaon (West), Mumbai-400104.
3. Name of Manager to the offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the offer : **Purva Sharegistry (India) Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : 03.09.2008 (Wednesday)
 - b) Date of Closing of the Offer : 22.09.2008 (Monday)
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs. 13.50/-		Rs. 13.50/-	
2.	Share holding of acquirer (No. & %) before SPAs/P.A.	22,450 (9.35%)		22,450 (9.35%)	
3.	Shares acquired by way of SPAs (No. & %)	23,900 (9.96%)		23,900 (9.96%)	
4.	Shares acquired in the Open Offer (No. & %)	85,500(35.63%)		85,350(35.56%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 11,54,250/-		Rs. 11,52,225/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	1,31,850 (54.94%)		1,31,700 (54.87%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		1,85,400 (77.25%)	1,08,150 (45.06%)	1,85,400 (77.25%)	1,08,300* (45.13%)

*includes shareholding of Erstwhile Promoter group of the Company, if any.

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : **Manager to the offer**



VC CORPORATE ADVISORS PRIVATE LIMITED

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On behalf of Acquirer : Emperor Consultancy Services Pvt. Ltd.

Place: Kolkata

Date:03.11.2008